

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1070
TO BE ANSWERED ON 28TH JULY, 2026**

NHM FUND DISBURSAL TO TAMIL NADU

1070. SHRI PRAVEEN CHAKRAVARTHY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the year-wise funds approved and released under the National Health Mission (NHM) to Tamil Nadu over the last three financial years;
- (b) the reasons for any gap between funds approved and funds actually released;
- (c) whether any conditions linked to Central Scheme compliance have affected timely release;
- (d) the mechanism, if any, for States to appeal delayed disbursement; and
- (e) the steps proposed to streamline release timelines going forward?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (e): With the objective of attainment of universal access to equitable, affordable and quality health care services, the Ministry of Health & Family Welfare is implementing National Health Mission (NHM). Government provides technical and financial support to the States/UTs including Tamil Nadu for improvement in health infrastructure, availability of adequate human resources to health facilities, to improve availability and accessibility to quality health care especially for the underserved and marginalized groups.

Further, Public Health, is a State subject, hence, the primary responsibility of providing basic health services to all the citizens lies with the respective State/UT Government including Tamil Nadu. The proposals from State/UT Governments including Tamil Nadu are received in the form of Programme Implementation Plans (PIPs) under NHM and Government of India provides approval for the proposals in the form of Record of Proceedings (RoPs) as per norms & available resources. Approvals granted to each State including Tamil Nadu is referenced in the RoPs available at the below mentioned link: <https://nhm.gov.in/index1.php?lang=1&level=1&sublinkid=1377&lid=744>

The details of Central Release & Expenditure under NHM from F.Y. 2023-24 to F.Y. 2025-26 to the State of Tamil Nadu is as below:

(Rs. in Crores)		
Financial Year	Central Release	Expenditure includes States share
2023-24	1,996.06	3,104.16
2024-25	1,742.67	3,461.74
2025-26	1,714.44	3,191.61

Note:

1. Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year. Expenditure is as per FMRs submitted by States/UTs and is provisional.

Release of funds under NHM is subject to compliance by States/UTs including Tamil Nadu of the guidelines prescribed in this regard by Department of Expenditure, Ministry of Finance.

As per DoE guideline, SNA SPARSH is implemented in 31 States/UTs with legislature including Tamil Nadu under NHM and PM-ABHIM. SNA-SPARSH is to facilitate more effective cash management and with an aim of achieving the goal of “Just-in-time” fund flow from both the Centre and State Consolidated funds through an integrated network of State IFMIS, e-kuber of RBI.
